

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS
OF
M/s. HDENE POWER SOLUTION INDIA PRIVATE LIMITED

1	Name of Corporate Person	M/s. HDENE POWER SOLUTION INDIA PRIVATE LIMITED
2	Date of Incorporation of Corporate Person	14/12/2017
3	Authority under which Corporate Person is Incorporated / Registered	The Registrar of Companies, Vijayawada
4	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U74999AP2017FTC107252
5	Address of The Registered Office And Principal Office (if any) of Corporate Person	Registered office: 5-289-4 Near Imukteshwara Temple Penukonda Anantapur, Andhra Pradesh-515110 Principal office: Not Applicable
6	Liquidation Commencement Date of Corporate Person	23/12/2019
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Name of liquidator Mr. G Porselvam Registration No. IBBI/IPA-002/IP-N00427/2017-2018/11229 Address LPF Building, II Floor, 25 (10), Thiyagaraja Street, North Usman Road, T.Nagar, Chennai - 600 017. Email gporselvam@gmail.com Phone No: /mobile No: 98410 16465 / 94444 98594
8	Last Date For Submission of Claims	21st January, 2020

Notice is hereby given that the M/s. HDENE POWER SOLUTION INDIA PRIVATE LIMITED, has commenced Voluntary Liquidation on 23rd December, 2019.



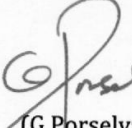
The stakeholders of M/s. HDENE POWER SOLUTION INDIA PRIVATE LIMITED, are hereby called upon to submit a proof of their claims, on or before 21st January, 2020, to the liquidator at the address mentioned against Item No. 7.

All financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 26/12/2019

Place: **Chennai**


(G Porselvam)
Liquidator

